

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1712
TO BE ANSWERED ON 08th DECEMBER, 2021

SPECIAL ECONOMIC ZONES

1712. DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. HEENA GAVIT:

DR. SHRIKANT EKNATH SHINDE:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has ascertained the number of rural and agro industries being benefited from Special Economic Zones (SEZs) including the State of Maharashtra;
- (b) if so, the details and the outcome thereof;
- (c) whether such industries in the SEZs have been able to generate adequate amount of revenue for the Government;
- (d) if so, the details thereof, State/Union Territory-wise; and
- (e) the steps taken/being taken by the Government for better and strict implementation of safety standards in the said industries?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (d): Sir, 8 Special Economic Zones (SEZs) have been approved for the Agro and Food Processing sector in India. Out of these 8 SEZs, 7 have been notified and 3 SEZs are operational. Presently, there is no SEZ for Agro and Food Processing sector in Maharashtra. A statement showing the details of Agro and Food Processing SEZs in India is at **Annexure**. The State-wise revenue generated by Food and Agro Industry units in SEZs during the last two years and current year is given below:

(Rs. Crores)			
State-wise	2019-20	2020-21	2021-22 (Upto 30.09.2021)
Andhra Pradesh	7.80	14.41	5.12
Gujarat	21.94	41.32	25.65
Karnataka	6.93	19.64	7.06
Kerala	7.22	6.08	3.39
Madhya Pradesh	17.65	13.23	6.44
Maharashtra	0.02	0.01	0.05
Uttar Pradesh	0.02	0.01	0.01
West Bengal	0.17	0.01	0.31
Total	61.75	94.71	48.03

(e): The units in the SEZs are taking necessary safety standards as laid down in relevant Act/Rules.

Annexure to the Lok Sabha Unstarred Question No. 1712 for 8th December, 2021

List of Agro and Food Processing SEZs in India				
Sl. No.	Name of the developer	Type of SEZ	Location	SEZ status
1	Kerala Industrial Infrastructure Development Corporation (KINFRA)	Agro Based Food Processing	Malappuram District, Kerala	Operational
2	Parry Infrastructure Company Private Limited	Food Processing	Kakinada, Andhra Pradesh	Operational
3	CCCL Pearl City Food Port SEZ Ltd.	Food Processing	Tuticorin District, Tamil Nadu	Operational
4	Nagaland Industrial Development Corporation Limited	Agro and Food Processing	Demapur, Nagaland	Notified
5	Ansal Colours Engineering SEZ Limited	Agro and Food Processing Products	Sonepat, Haryana	Notified
6	CCL Products (India) Limited	Agro based Food Processing	Chittoor District, Andhra Pradesh	Notified
7	Tripura Industrial Development Corporation Limited	Agro Based Food Processing	South Tripura District, Tripura	Notified
8	Akshaypatra Infrastructure Pvt. Ltd.	Food Processing	Mehsana, Gujarat	Formal Approval
